

R.O.C.No.33/2015-Con.B2

SENIOR CIVIL JUDGES
PROMOTION,
TRANSFER & POSTINGS

NOTIFICATION No. 187/ 2015

Thiru.A.K.Mehbub Alikhan, formerly II Additional Sub Judge, Tiruchirappalli, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, on deputation basis in G.O.(D) No.683, Municipal Administration and Water Supply (MC-V) Department, dated 24.11.2015, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, in the existing vacancy.

Thiru. P.Srikumar, Civil Judge, formerly Principal District Munsif, Tirupathur, Vellore District, now under compulsory wait, is promoted to the cadre of Senior Civil Judge, subject to the outcome of the Writ Petition Nos. 20449 to 20452 of 2015 on the file of the High Court, Madras, and on promotion, he is posted on deputation as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, in the existing vacancy, as ordered in G.O.(D) No.683, Municipal Administration and Water Supply (MC-V) Department, dated 24.11.2015.

HIGH COURT, MADRAS.
DATED :30.11. 2015

Sd./-P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No. 33/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judges – Promotion, transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.187/ 2015, dated :30.11.2015

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Thiru.A.K.Mehbub Alikhan, formerly II Additional Sub Judge, Tiruchirappalli, now under compulsory wait, who has been posted on deputation as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tirunelveli, Tirunelveli, immediately, without fail.

Thiru. P.Srikumar, Civil Judge, formerly Principal District Munsif, Tirupathur, Vellore District, now under compulsory wait, who has been promoted to the cadre of Senior Civil Judge and posted on deputation as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, in the High Court's Notification cited above, is required to take charge of the post of Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruppur, Tiruppur, immediately, without fail.

**HIGH COURT, MADRAS.
DATED :30.11.2015**

**Sd./-P.KALAIYARASAN
REGISTRAR GENERAL**